

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 111

CP (CAA) No.37/Chd/Pb/2023
(2nd Motion)

IN THE MATTER OF:

Megacity Sales Pvt. Ltd.

...Transferor Company

And

Vrinda International Pvt. Ltd.

...Transferee Company

Under Section: 230-232, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.07.2024.

03.05.2024

Pooja

-Sd/-
Court Officer